NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 16/NCLT/AHM/2017 With Gujarat High Court CA No. 509/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

Name of the Company:

Sierra Healthcare Ltd.

Section of the Companies Act:

Sections 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Bhoomi M. Thahore	Advocate	oppoint liquidator	B
2. Bhavesh Choresi		fetitioner	Pohah
fractite Shah		Vetilioner	

<u>ORDER</u>

Learned Advocate Mr. Bhavesh Chokshi with Learned Advocate Ms. Prachiti Shah present for Petitioner. Learned Advocate Ms. Bhoomi Thakore present for Official Liquidator.

Affidavit of publication and service of notice on statutory authorities filed.

Common representation of Regional Director filed.

Representation of Official Liquidator filed.

No other representation filed by other statutory authorities. No objection received from public.

Affidavit in response to the representation of regional Director and Official Liquidator filed.

Heard learned Counsel for Petitioner and Learned Counsel for Official Liquidator.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of April, 2017.